

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.229- IA/51(AHM)2024
in
CP 46 of 2020

Proceedings under Section 271(a) & 272(1)(a) of Co. Act, 2013

IN THE MATTER OF:

AMNS Steel Logistics Ltd

.....Applicant

.....Respondent

Order delivered on: 04/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Amrish Gandhi, PCS & Mr. Darshan Pathak

For the Respondent :

ORDER

IA/51(AHM)2024

Ld. PCS for the applicant submitted that he has complied the order dated 06.06.2024.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)